

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

4

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16/4/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/12/2018
NAME OF THE PETITIONER(S) : A.K. NOWSHAD
NAME OF THE RESPONDENT : CHANNEL FOODS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.M. Sridharan

Counsel for Respondents

A. Anantha Padmanabha Swamy

ORDER

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions in regard to the interim prayers. Time is enlarged at request. Put up on 20.04.2018.

Sd/-

Wm.

Sd/-

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc